12.02 hrs

Papers laid on the Table of the House by Ministers/Members

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA): Sir, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 19 of the Foreign Trade (Development and Regulation) Act, 1992:-
 - (i) S.O.416(E) published in Gazette of India dated 6th February, 2015, regarding amendment in import policy conditions of cardamoms under ITC (HS) 0908 31 of Chapter 09 of ITC (HS), 2012 ? Schedule ? 1 (Import Policy).
 - (ii) S.O.3838(E) published in Gazette of India dated 6th February, 2017, regarding amendment in Import Policy condition of pepper classified under Chapter 09 of ITC (HS), 2017 ? Schedule ? 1 (Import Policy).
 - (iii) S.O.1309(E) published in Gazette of India dated 21st March, 2018, regarding amendment in Import Policy condition of pepper classified under Chapter 09 of ITC (HS), 2017 ? Schedule ? 1 (Import Policy).

- (iv) S.O.3612(E) published in Gazette of India dated 25th July, 2018, regarding amendment in Import Policy of arecanut classified under Exim code 080280 of Chapter 08 of ITC (HS), 2017 ? Schedule ? I (Import Policy).
- (v) S.O.3613(E) published in Gazette of India dated 25th July, 2018, regarding amendment in Policy condition of pepper classified under Chapter 09 of ITC (HS), 2017? Schedule? I (Import Policy).
- (2) Five Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1199/18/24]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Productivity Council, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT 1200/18/24]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Quality Council

- of India, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Quality Council of India, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT 1201/18/24]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Industrial Corridor Development and Implementation Trust, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Industrial Corridor Development and Implementation Trust, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT 1202/18/24]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Materials Research Institute, Thane, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Rubber

Materials Research Institute, Thane, for the year 2023-2024.

[Placed in Library, See No. LT 1203/18/24]

- (7) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Review by the Government of the working of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2023-2024.

(ii) Annual Report of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1204/18/24]

- (i) (b) the Government of the Review by of the **National** Industrial working Corridor Development Corporation Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the National Industrial Corridor Development Corporation Limited, New Delhi, for the year 2023-

2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1205/18/24]

- (c) (i) Review by the Government of the working of the EEPC India, Kolkata, for the year 2023-2024.
 - (ii) Annual Report of the EEPC India, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1206/18/24]

? (व्यवधान)

सहकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- (1) नेशनल को-आपरेटिव यूनियन ऑफ इंडिया, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) नेशनल को-आपरेटिव यूनियन ऑफ इंडिया, नई दिल्ली के वर्ष 2023-2024 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

[Placed in Library, See No. LT 1207/18/24]

? (व्यवधान)

- कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-
- (1) कीटनाशी अधिनियम, 1968 के अंतर्गत जारी अधिसूचना संख्या का.आ. 3950(अ) जो दिनांक 17 सितम्बर, 2024 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा उक्त अधिनियम की धारा 20 के अंतर्गत उसमें उल्लिखित अधिकारिता क्षेत्र के साथ पादप संरक्षण, संघरोध और भंडारण निदेशालय के 207 अधिकारियों की कीटनाशी निरीक्षकों के रूप में नियुक्ति को अधिसूचित किया गया है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1208/18/24]

(2) जन विश्वास (उपबंधों का संशोधन) अधिनियम, 2023 की धारा 1 की उप-धारा (2) के अंतर्गत जारी अधिसूचना संख्या सा.का.नि. 468(अ) जो दिनांक 31 जुलाई, 2024 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा कृषि उपज (श्रेणीकरण और चिह्नांकन) अधिनियम, 1937 से संबंधित जन विश्वास (उपबंधों का संशोधन) अधिनियम, 2023 की अनुसूची में क्रम संख्या 5 पर उपबंधों के प्रभावी होने की तारीख के रूप में अधिसूचना के प्रकाशन की तारीख को अधिसूचित किया गया है।

[Placed in Library, See No. LT 1209/18/24]

- (3) कृषि उपज (श्रेणीकरण और चिह्नांकन) अधिनियम, 1937 की धारा (3) की उप-धारा (3) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
- (4) (एक) फल और सब्जियां श्रेणीकरण और चिह्नांकन (संशोधन) नियम, 2024 जो 5 अगस्त, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.480(अ) में प्रकाशित हुए थे।

(दो) मोटा अनाज श्रेणीकरण और चिह्नांकन नियम, 2024 जो 5 अगस्त, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.479(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 1210/18/24]

(5) अधिसूचना संख्या सा.का.नि. 62(अ) जो दिनांक 25 मई, 2024 के भारत के साप्ताहिक राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा कृषि उपज (श्रेणीकरण और चिह्नांकन) अधिनियम, 1937 की धारा 5ग के अंतर्गत विपणन और निरीक्षण निदेशालय के उसमें उल्लिखित अधिकारियों को, अधिसूचना के प्रकाशन की तारीख से अधिसूचना में प्रत्यक के सामने उल्लिखित क्षेत्र के लिए, आगे के देश जारी होने तक, न्यायनिर्णयन अधिकारियों के रूप में अधिसूचित किया गया है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1211/18/24]

- (6) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (2) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
- (क) (एक) पंजाब एग्रो इंडस्ट्रीज कारपोरेशन लिमिटेड, चंडीगढ़ के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा ।
 - (दो) पंजाब एग्रो इंडस्ट्रीज कारपोरेशन लिमिटेड, चंडीगढ़ का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 1212/18/24]

(एक) ओडिशा एग्रो इंडस्ट्रीज कारपोरेशन लिमिटेड, भुवनेश्वर के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा ।

(ख)

(दो) ओडिशा एग्रो इंडस्ट्रीज कारपोरेशन लिमिटेड, भुवनेश्वर का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 1213/18/24]

- (ग) (एक) कर्नाटक काजू विकास निगम लिमिटेड, मंगलोर के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण ।
 - (दो) कर्नाटक काजू विकास निगम लिमिटेड, मंगलोर का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।
- (7) उपर्युक्त (6) की मद संख्या (क) और (ख) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1214/18/24]

- (8) (एक) राष्ट्रीय कृषि विस्तार प्रबंधन संस्थान, हैदराबाद के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
 - (दो) राष्ट्रीय कृषि विस्तार प्रबंधन संस्थान, हैदराबाद के वर्ष 2023-2024 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।
 - (तीन) राष्ट्रीय कृषि विस्तार प्रबंधन संस्थान, हैदराबाद के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा

समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1215/18/24]

- (9) (एक) राष्ट्रीय बागवानी बोर्ड, गुरुग्राम के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
 - (दो) राष्ट्रीय बागवानी बोर्ड, गुरुग्राम के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1216/18/24]

? (व्यवधान)

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- (1) असम राइफल्स अधिनियम, 2006 की धारा 167 के अंतर्गत गृह मंत्रालय, असम राइफल्स नायब सूबेदार (स्टोर कीपर टेक्निकल इंजीनियर), समूह ?ख? कंबैटाइज्ड पद, भर्ती नियम, 2024 जो 17 अगस्त, 2024 के भारत के साप्ताहिक राजपत्र में अधिसूचना संख्या सा.का.नि. 110(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- [Placed in Library, See No. LT 1217/18/24]
 (2) आपदा प्रबंधन अधिनियम, 2005 की धारा 77 के अंतर्गत
 राष्ट्रीय आपदा प्रबंधन प्राधिकरण (समूह ?ख? और समूह ?
 ग? पद) भर्ती नियम, 2024 जो 12 अक्तूबर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 138(अ)

में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1218/18/24]

- (3) (एक) कोएलिएशन फॉर डिजास्टर रेजिलिएन्ट इन्फ्रास्ट्रक्चर, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
 - (दो) कोएलिएशन फॉर डिजास्टर रेजिलिएन्ट इन्फ्रास्ट्रक्चर, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1219/18/24]

? (व्यवधान)

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- (1) (एक) उमा एजुकेशन एंड टेक्निकल सोसाएटी, काकीनाडा, आंध्र प्रदेश के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) उमा एजुकेशन एंड टेक्निकल सोसाएटी, काकीनाडा, आंध्र प्रदेश के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1220/18/24]

(2) (एक) आदित्य एजुकेशन सोसाएटी, एलुरू जिला, आंध्र प्रदेश के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे। (दो) आदित्य एजुकेशन सोसाएटी, एलुरू जिला, आंध्र प्रदेश के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1221/18/24]

- (3) (एक) नेशनल इंस्टीट्यूट ऑफ सोशल डिफेन्स, नई दिल्ली के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
 - (दो) नेशनल इंस्टीट्यूट ऑफ सोशल डिफेन्स, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1222/18/24]

- (5) (एक) अलाकेन्दु बोध निकेतन रेजिडेन्शियल, कोलकाता के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) अलाकेन्दु बोध निकेतन रेजिडेन्शियल, कोलकाता के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1223/18/24]

(6) (एक) नेशनल ट्रस्ट फॉर दि वेलफेयर ऑफ पर्संस विद ओटिज्म, सेरेब्रल पाल्सी, मेंटल रिटार्डेशन एण्ड मल्टीपल डिसऐबिलिटीज, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल ट्रस्ट फॉर दि वेलफेयर ऑफ पर्संस विद ओटिज्म, सेरेब्रल पाल्सी, मेंटल रिटार्डेशन एण्ड मल्टीपल डिसऐबिलिटीज, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)

[Placed in Library, See No. LT 1224/18/24]

- (7) (एक) देवनार फाउंडेशन फॉर दि ब्लाइंड, हैदराबाद के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) देवनार फाउंडेशन फॉर दि ब्लाइंड, हैदराबाद के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1225/18/24]

- (8) (एक) भ्रदाचलम एजेंसी फॉर रूरल डेवलपमेंट रिहैबिलिटेशन एण्ड एजुकेशन सोसाएटी फॉर दि हैंडीकैप्ड, कोथागुडम के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) भ्रदाचलम एजेंसी फॉर रूरल डेवलपमेंट रिहैबिलिटेशन एण्ड एजुकेशन सोसाएटी फॉर दि हैंडीकैप्ड, कोथागुडम के वर्ष 2023-2024 के

कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1226/18/24]

- (9) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
 - (एक) राष्ट्रीय अन्य पिछड़ा वर्ग वित्त और विकास निगम, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा ।
 - (दो) राष्ट्रीय अन्य पिछड़ा वर्ग वित्त और विकास निगम, नई दिल्ली का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 1227/18/24]

? (व्यवधान)

गृह मंत्रालय में राज्य मंत्री (श्री बंडि संजय कुमार) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- (1) (एक) रेप्को बैंक, चेन्नई के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) रेप्को बैंक, चेन्नई के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1228/18/24]

(2) (एक) नेशनल फॉरेंसिक साइंसेज यूनिवर्सिटी, गांधीनगर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) नेशनल फॉरेंसिक साइंसेज यूनिवर्सिटी, गांधीनगर के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1229/18/24]

? (व्यवधान)

माननीय सभापति: आइटम नम्बर ? 8, श्री भूपति राजू श्रीनिवास वर्मा जी।

? (व्यवधान)

सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- (1) (एक) राष्ट्रीय सहकारी कृषि और ग्रामीण विकास बैंक महासंघ लिमिटेड, नवी मुंबई के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)
 - (दो) राष्ट्रीय सहकारी कृषि और ग्रामीण विकास बैंक महासंघ लिमिटेड, नवी मुंबई के वर्ष 2023-2024 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

[Placed in Library, See No. LT 1255/18/24]
(2) (एक) नेशनल कोऑपरेटिव एक्स्पोर्ट्स लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल कोऑपरेटिव एक्स्पोर्ट्स लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1256/18/24]

(3) नेशनल कोऑपरेटिव ऑर्गेनिक्स लिमिटेड, आणंद के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

[Placed in Library, See No. LT 1256A/18/24]

- (4) (एक) नेशनल फेडरेशन ऑफ अर्बन कोऑपरेटिव बैंक्स एंड क्रेडिट सोसाइटीज लिमिटेड के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)
 - (दो) नेशनल फेडरेशन ऑफ अर्बन कोऑपरेटिव बैंक्स एंड क्रेडिट सोसाइटीज लिमिटेड के वर्ष 2023-2024 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

[Placed in Library, See No. LT 1257/18/24]

- (5) (एक) नेशनल फेडरेशन ऑफ स्टेट कोऑपरेटिव बैंक लिमिटेड, मुंबई के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)
 - (दो) नेशनल फेडरेशन ऑफ स्टेट कोऑपरेटिव बैंक लिमिटेड, मुंबई के वर्ष 2023-2024 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

[Placed in Library, See No. LT 1258/18/24]

- (6) (एक) नेशनल कोऑपरेटिव डेवलपमेंट कारपोरेशन, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
 - (दो) नेशनल कोऑपरेटिव डेवलपमेंट कारपोरेशन, नई दिल्ली के वर्ष 2023-2024 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।
 - (तीन) नेशनल कोऑपरेटिव डेवलपमेंट कारपोरेशन, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
 - (चार) नेशनल कोऑपरेटिव डेवलपमेंट कारपोरेशन एम्प्लॉयीस प्रोविडेंट फंड के वर्ष 2023-2024 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

[Placed in Library, See No. LT 1259/18/24]

? (व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA MARGHERITA): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Research Association, Thane, for the year 2023-2024.

[Placed in Library, See No. LT 1260/18/24]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Mumbai, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bombay Textile Research Association, Mumbai, for the year 2023-2024.

[Placed in Library, See No. LT 1261/18/24]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic & Art Silk Mills? Research Association, Mumbai, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic & Art Silk Mills? Research Association, Mumbai, for the year 2023-2024.
- [Placed in Library, See No. LT 1262/18/24]
 (4) (i) A copy of the Annual Report (Hindi and English versions) of the Man-Made Textiles Research Association, Surat, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Man-Made Textiles Research Association, Surat, for the year 2023-2024.

[Placed in Library, See No. LT 1263/18/24]
(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Jute Industries Research

Association, Kolkata, for the year 2023-2024, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Jute Industries Research Association, Kolkata, for the year 2023-2024.

[Placed in Library, See No. LT 1264/18/24]
(6) (i) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 2023-2024, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Northern India Textile Research Association, Ghaziabad, for the year 2023-2024.

[Placed in Library, See No. LT 1265/18/24]
(7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wool Development Board, Jodhpur, for the year 2023-2024, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wool Development Board, Jodhpur, for the year 2023-2024.

[Placed in Library, See No. LT 1266/18/24]
(8) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bengaluru, for the year 2022-2023, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Silk Board, Bengaluru, for the year 2022-2023.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library, See No. LT 1267/18/24] ? (व्यवधान)

12.06 hrs

HON. CHAIRPERSON: Item No.8, Shri Kiren Rijiju ji.

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Sir, on behalf of my colleague Shri Bhupathi Raju Srinivasa Varma, I rise to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Review by the Government of the working of the MOIL Limited, Nagpur, for the year 2023-2024.
 - (ii) Annual Report of the MOIL Limited, Nagpur, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1230/18/24]

- (b) (i) Review by the Government of the working of the KIOL Limited, Bengaluru, for the year 2023-2024.
 - (ii) Annual Report of the KIOL Limited, Bengaluru, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1231/18/24]

- (c) (i) Review by the Government of the working of the Steel Authority of India Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1232/18/24]

- (d) (i) Statement regarding review by the Government of the working of the National Bicycle Corporation of India Limited, Mumbai, for the year 2023-2024.
 - (ii) Annual Report of the National Bicycle Corporation of India Limited, Mumbai, for the year 2023-2024, alongwith

Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1233/18/24]

- (e) (i) Statement regarding review by the Government of the working of the Andrew Yule & Company Limited, Kolkata, for the year 2023-2024.
 - (ii) Annual Report of the Andrew Yule & Company Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1234/18/24]

- (f) (i) Review by the Government of the working of the MSTC Limited, Kolkata, including its subsidiary Ferro Scrap Nigam Limited, for the year 2023-2024.
 - (ii) Annual Report of the MSTC Limited, Kolkata, including its subsidiary Ferro Scrap Nigam Limited, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1235/18/24]

- (g) (i) Statement regarding Review by the Government of the working of the Sambhar Salts Limited, Jaipur, for the year 2023-2024.
 - (ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1236/18/24]

- (h) (i) Statement regarding Review by the Government of the working of the Hindustan Salts Limited, Jaipur, for the year 2023-2024.
 - (ii) Annual Report of the Hindustan Salts Limited, Jaipur, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1237/18/24]

- (i) Statement regarding Review by the Government of the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the

year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1238/18/24]

- (j) Statement regarding Review by the Government of the working of the Bharat Pumps & Compressors Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the Bharat Pumps & Compressors Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1239/18/24]

- (k) (i) Statement of Review by the Government of the working of the M/s Braithwaite Burn & Jessop Construction Limited, Kolkata, for the year 2023-2024.
 - (ii) Annual Report of the Braithwaite Burn & Jessop Construction Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1240/18/24]

(I) Review by the Government of the working of the Instrumentation Limited, Jaipur, for the year 2023-2024.

(ii) Annual Report of the Instrumentation Limited, Jaipur, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1241/18/24]

(m) (i) Statement regarding Review by the Government of the working of the Scooters India Limited, Lucknow, for the year 2023-2024.

(ii) Annual Report of the Scooters India Limited, Lucknow, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1242/18/24]

(n) Statement regarding Review by the Government of the working of the M/s Bridge & Roof Company (India) Limited, Kolkata, for the year 2023-2024.

(ii) Annual Report of the M/s Bridge & Roof Company (India) Limited,

Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1243/18/24]

- (o) (i) Statement regarding Review by the Government of the working of the M/s Richardson & Cruddas (1972) Limited, Mumbai, for the year 2023-2024.
 - (ii) Annual Report of the M/s Richardson & Cruddas (1972) Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1244/18/24]

- (p) (i) Statement regarding Review by the Government of the working of the Hindustan Cables Limited, Kolkata, for the year 2023-2024.
 - (ii) Annual Report of the Hindustan Cables Limited, Kolkata, for the year 2023-2024. **Audited** alongwith and comments of the Accounts Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1245/18/24]

- (q) (i) Review by the Government of the working of the Cement Corporation of India Limited, New Delhi, for the year 2023-2024.
 - (ii) Report of Annual the Cement Corporation of India Limited, New for the 2023-2024, year Audited Accounts alongwith and of the Comptroller comments and Auditor General thereon.

[Placed in Library, See No. LT 1246/18/24]

- (r) (i) Review by the Government of the working of the MECON Limited, Jharkhand, for the year 2023-2024.
 - (ii) Annual Report of the MECON Limited,
 Jharkhand, for the year 2023-2024,
 alongwith Audited Accounts and
 comments of the Comptroller and
 Auditor General thereon.

[Placed in Library, See No. LT 1247/18/24]

- (s) (i) Statement regarding Review by the Government of the working of the Tungabhadra Steel Products Limited, Bengaluru, for the year 2023-2024.
 - (ii) Annual Report of the Tungabhadra Steel Products Limited, Bengaluru, for

the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1248/18/24]

- (t) Statement regarding Review by the Government of the working of the NEPA Limited, Nepanagar, for the year 2023-2024.
 - (ii) Annual Report of the NEPA Limited,
 Nepanagar, for the year 2023-2024,
 alongwith Audited Accounts and
 comments of the Comptroller and
 Auditor General thereon.

[Placed in Library, See No. LT 1249/18/24]

- (u) (i) Review by the Government of the working of the NMDC Limited, Hyderabad, for the year 2023-2024.
 - (ii) Annual Report of the NMDC Limited, Hyderabad, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1250/18/24]

(v) (i) Review (Hindi and English versions) by the Government of the working of

the NMDC Steel Limited, Nagarnar, for the year 2023-2024.

(ii) Annual Report (Hindi and English versions) of the NMDC Steel Limited, Nagarnar, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1251/18/24]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Automotive Research Association of India, Pune, for the year 2023-2024.

[Placed in Library, See No. LT 1252/18/24]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Manufacturing Technology Institute, Bengaluru, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central

Manufacturing Technology Institute, Bengaluru, for the year 2023-2024.

[Placed in Library, See No. LT 1253/18/24]

- (4) A copy each of the following papers (Hindi and English versions):-
- (i) Addendum to the Memorandum of Understanding between the Steel Authority of India Limited and the Ministry of Steel, for the year 2024-2025.
- (ii) Memorandum of Understanding between the Bharat Heavy Electricals Limited and the Ministry of Heavy Industries, for the year 2024-2025.
- (iii) Memorandum of Understanding between the MOIL Limited, Nagpur and the Ministry of Steel, for the year 2024-2025.
- (iv) Memorandum of Understanding between the MSTC Limited and the Ministry of Steel, for the year 2024-2025.
- (v) Memorandum of Understanding (Hindi and English versions) between the National Mineral Development Corporation and the Ministry of Steel, for the year 2024-2025.

[Placed in Library, See No. LT 1254/18/24]
